



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

31/01/2019

C.P./260/17/2018 M K ACHARYA

O.A./260/599/2016 -V/S-

M.A./260/63/2018 S K CHOURASIA

M.A./260/132/2018

FOR HEARING

ITEM NO: 17

FOR APPLICANTS(S) Adv. : Mr.S.K.Ojha

FOR RESPONDENTS(S) Adv.: Mr.S.Behera, Sr. Panel Counsel

Notes of The Registry	Order of The Tribunal
	<p>Heard both the learned counsels.</p> <p>Mr.S.Behera, learned counsel for the respondents submitted that he has filed MA No. 42/2019 stating that the order has already been complied with. Learned counsel for the applicant also agrees that the order has been complied but submitted that the consequential benefits are yet to be paid.</p>
	<p>In view of the submissions MA No. 42/2019 is disposed of along with other pending MAs and the CP is accordingly dropped with liberty to the applicant to file fresh OA as per law in case after sanctioning of consequential benefits, if any grievances subsists. Notices are discharged.</p>

Copy of this order be handed over to both the learned counsels.

( SWARUP KUMAR MISHRA)  
MEMBER (J)

( GOKUL CHANDRA PATI)  
MEMBER (A)

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